

# **CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF**

## **WOOLITE MERCANTILE COMPANY LIMITED**

Registered Office: E-18, Everest Building, 6th Floor, Tardeo, Mumbai – 400 034, India.  
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### **CASH OFFER FOR ACQUISITION OF 3,98,400 EQUITY SHARES FROM SHAREHOLDERS**

This Corrigendum to Public Announcement (hereinafter referred to as “Corrigendum”) is being issued by Systematix Corporate Services Limited (hereinafter referred to as “Manager to the Offer”), for and on behalf of Mrs. Seema Alok Pathak (hereinafter referred to as the “Acquirer”) pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as “the Regulations”).

This Corrigendum is in continuation of and should be read in conjunction with the original Public Announcement (“PA”) dated March 4, 2011 published in the Financial Express (all editions), Jansatta (All editions) and Apla Mahanagar (Mumbai edition). The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the original PA.

The Shareholders of Woolite Mercantile Company Limited are requested to note at all the relevant places in the original PA the following latest information related to the Open Offer:

1. The original schedule of the major activities has been revised under the Open Offer which as follows:

| <b>Activity</b>                                                                                       | <b>Original Date (Day)</b>    | <b>Revised Date (Day)</b>    |
|-------------------------------------------------------------------------------------------------------|-------------------------------|------------------------------|
| Specified Date                                                                                        | March 18, 2011<br>(Friday)    | March 18, 2011<br>(Friday)   |
| Date by which Letter of Offer to be posted to the Shareholders                                        | April 18, 2011<br>(Monday)    | May 30, 2011<br>(Monday)     |
| Date of Opening of the Offer                                                                          | April 27, 2011<br>(Wednesday) | June 3, 2011<br>(Friday)     |
| Last date for revising the Offer Price / Number of Share                                              | May 5, 2011<br>(Thursday)     | June 13, 2011<br>(Monday)    |
| Last date for withdrawal of acceptance by the Shareholders                                            | May 11, 2011<br>(Wednesday)   | June 17, 2011<br>(Friday)    |
| Date of Closure of the Offer                                                                          | May 16, 2011<br>(Monday)      | June 22, 2011<br>(Wednesday) |
| Date of communicating the rejection / acceptance and payment of consideration for the acquired shares | May 31, 2011<br>(Tuesday)     | July 7, 2011<br>(Thursday)   |

2. This Corrigendum to the PA would be available on the SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in).
3. The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of its obligations under SEBI (SAST) Regulations.

**Issued by Manager to the Offer on behalf of the Acquirer:**



### **SYSTEMATIX CORPORATE SERVICES LIMITED**

SEBI Registration No.: INM000004224

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**SYSTEMATIX GROUP**  
Investments Re-defined

Place : Mumbai  
Date : May 23, 2011.